

आयकर अपीलीय अधिकरण “एक-सदस्यमामला” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“SMC” BENCH, MUMBAI

माननीय श्री अमरजीत सिंह, न्यायिक सदस्य एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON’BLE SHRI AMARJIT SINGH, JM AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM
 (Hearing through Video Conferencing Mode)

आयकर अपील सं./ I.T.A. No.7578/Mum/2019
 (निर्धारण वर्ष / Assessment Year: 2016-17)

Smt. Balwinder Kaur Pable 2B-1203, Palatial Heights CHS Chandivali Farm Road Chandivali, Mumbai-400 070	बनाम/ Vs.	ACIT-26(1) Kautilya Bhavan Bandra (E) Mumbai-400 051
स्थायीलेखासं./जीआइआरसं./PAN/GIR No. ALLPP-4358-A		
(अपीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

Assessee by	:	Email letter dated 06/07/2021
Revenue by	:	Shri Sanjay J. Sethi – Ld. DR
सुनवाई की तारीख/ Date of Hearing	:	08/07/2021
घोषणा की तारीख / Date of Pronouncement	:	08/07/2021

आदेश / O R D E R

Manoj Kumar Aggarwal (Accountant Member)

1. At the time of hearing, registry placed on record assessee’s email dated 06/07/2021 wherein it has been submitted that the assessee has opted for settlement of dispute for the year under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme), 2020* and therefore, seek withdrawal of the appeal. The Ld. DR did not object to the same.

2. In view of foregoing, the appeal stands dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.
3. The appeal stands dismissed as withdrawn.

Order pronounced on 08th July, 2021.

Sd/- (Amarjit Singh) **Sd/-** (Manoj Kumar Aggarwal)
न्यायिक सदस्य / Judicial Member लेखा सदस्य / Accountant Member

मुंबई Mumbai; दिनांक Dated : 08/07/2021
Sr.PS, Jaisy Varghese

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.